CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU





O.A./61/00397/2021

This the <u>05th</u> day of <u>March</u>, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

- 1. Shaheen Jan D/o Ghhulam Nabi Bhat, R/o S.K. Colony, Anantnag, Aged 42 Yrs.
- 2. Shagufta Shaheen D/o Mohammad Yousuf Bhat R/o New Qazibagh, Anantnag, Aged 42 Yrs.
- 3. Mukhtar Ahmad Bhat S/o Abdul Gani Bhat, R/o New Colony Hazratbal Payeen Anantnag. Aged 42 Yrs.

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(Advocate: Mr. Javid Hamid)

Versus

- 1. Union Territory of Jammu and Kashmir, through Commissioner/ Secretary to Government Housing and Urban Development Department, Civil Secretariat, Srinagar/Jammu. 180001.
- 2. Director Urban Local Bodies, Kashmir Bemina Srinagar 190001.
- 3. Chief Executive Officer, Municipal Council Lal Chowk Anantnag 192101.
- 4. Account Officer, Municipal Council, Court Road, Anantnag 192101.

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(Advocate: - Mr. Sudesh Magotra, ld. D.A.G.)

ORDER [ORAL]

Hon'ble Mr. Rakesh Sagar Jain, Member (J):

At the outset, learned counsel for the applicants submits that the applicants would be satisfied if direction is given to the respondents to release unpaid salary of the applicants within a stipulated period of time.

- 2. Looking to the arguments of learned counsel for the applicants, the O.A. is disposed of with a direction to the respondents to release unpaid salary, if any, of the applicants by passing a reasoned and speaking order in accordance with rules and with intimation to the applicants within a
- 3. It is made clear that we have not expressed any opinion on merits of the case while disposing of the present OA.

period of 02 weeks from the date of receipt of certified copy of this order.

4. No order as to costs.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

/M.M/